

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.349/2020

Date of Decision: 11.12.2020

CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

Dinesh Sahebrao Chakre
Age an adult, Occ:Service
Residing at C/o Inamdar House,
Nr. Gokhale Bandu Kirana Store,
Prity Hotel, Govind Bapu Nagar,
at Jeur, Tal. Karmala,
Dist Solapur - 413 2020. *Applicant*

(By Advocate Shri S.H. Kankal)

VERSUS

1. The Chairman,
The Railway Recruitment Cell,
Mumbai having his office
at Mumbai CSMT at Mumbai - 01.
2. The General Manager
Central Railway Having his office
at Mumbai CSMT at Mumbai - 01.
3. Divisional Railway Manager
Solapur Division Solapur,
Nr. Railway Stn,
District Solapur - 413 202.
4. Sr. Section Engineer P-Way
Near Kurudwadi Railway Stn,
Dist Solapur - 413 208.
5. ADEN. Asstt. Divisional Engineer
Near Kurudwadi, Railway Stn.
Dist. Solapur - 413 208

6. Union of India
Through its Secretary to Govt. of India,
Having its office at Rail Bhavan,
Rafi Marg,
New Delhi - 110 001. **Respondents**

Proceeding conducted through videoconferencing
with consent of counsel for the applicant

ORDER (ORAL)

Per: Ravinder Kaur, Member (J)

Present:

Shri S.H. Kankal, learned counsel for
the applicant.

2. Heard on Admission for sometime. It is
observed that there are several defects in the
OA. The applicant's counsel seeks permission to
withdraw the OA with liberty to file better OA
afresh.

3. The Original Application is dismissed as
withdrawn with liberty to file afresh. No order
as to costs.

(Ravinder Kaur)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

ma.